THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-93/1998/ 3027 /A

From :-

Smti. Pronita Morang.

Jt. Registrar (Vigilance), Gauhati High Court,

Guwahati.

To,

Shri Surajit Kumar Dhar,

Principal Judge, Family Court,

Cachar, Silchar.

Dated Guwahati the 6 May, 2025.

Sub:

Casual leave.

Ref:-

Your letter No. FC/SIL/2025/481 dated 06.05.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 08.05.2025 and 09.05.2025 has been granted. The Counsellor, Family Court, Cachar, Silchar shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-93/1998/3028/A, dated 6.5.2025

Copy to:

The Project Manager, Gauhati High Court, Guwahati.

JT. REGISTRAR (VIGILANCE)